

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 7189/2015

STATE OF U.P. THROUGH SECRETARY & ORS.

Appellant(s)

VERSUS

RAM KRISHAN SONI

Respondent(s)

Date : 11-05-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr Ashutosh Kumar Sharma, Adv.
Mr. Ankur Prakash, AOR

For Respondent(s)

Dr Sumant Bharadwaj, Adv.
Mr Rakesh Kailash Sharma, Adv.
Ms Rinchen Wangmo, Adv.
Ms. Mridula Ray Bharadwaj, AOR

UPON hearing the counsel the Court made the following
O R D E R

Affidavit of valuation has been filed.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

KAPIL MEHTA
Registrar
11.05.2018

hj